है। परन्तु एयर इण्डिया को इस प्रयोजन के लिये ग्रातिरिक्त विभानों की ग्रावश्यकता नहीं पड़ेगी।

t[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c) Effective 6th April, 1976 Baghdad was introduced as a new on-line station on Air India's Gulf route. Seychelles also became on-line station on the India-Mauritius route in June, 1976. Twice weekly B. 747 service to Australia was introduced from April, 1976. Air India are proposing to operate terminating services to points in Europe in their winter schedule. Air India, however, will not require any additional aircraft for these purposes.]

## Suspension and Dismissal of Employees of Nationalised Banks

\*170. SHRI BISHAMBHAR NATH PANDE: Will the Minister of REVE-NUE AND BANKING be pleased to state:

(a) whether Government are aware that large scale suspension orders against employees have been and -ire being issued by the managements of some of the nationalised banks after the proclamation of emergency;

(b) if so, what is the number of employees suspended and subse-

dismissed so far, bankwise; quently and

(c) what steps Government propose to take to ensure that the emergency powers are not misused by managements with a to maintaining harmonious view employer-employee relations and cordial atmosphere in the banking industry?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) to (c) A statement is laid on the Table of the House.

## Statement

(a) and (b) The number of employees suspended and subsequently dismissed in the public sector banks since the Proclamation of Emergency and upto 31-7-1976, as furnished by the banks is given in the Annexure to the Statement.

(c) Taking disciplinary action against erring employees in accordance with the settled procedures, is part of the day-today administrative function of any organisation. Ag during Emergency disciplined behaviour and dedicated work are called for, Government have hardly any reason to believe that public sector banks would misuse disciplinary powers vested in them.

Annexure						
Name oft he public sector bank	No. of employees suspended after the Proclamation					
· · · · · · · · · · · · · · · · · · ·	of Emergency and upto 31-7-1976	out of those shown in Col. 3	e			
1. Central Bank of India .	95*	3	*20 employees have since been reinstated and 2 have resig- ned.			
2. Bank of India	37	78†	† Includes 6 employees Who were discharged.			

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**†**[ ] English translation.

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Nan	ne of the public sector bank	No. of employces suspended after the Proclamation of Emergency and upto 31-7-1976	No. of employees dismissed 31-7-1976 out of those shown in Col. 3.	Remarks
3.	Punjab National Bank .			\$No. of employees since:
•	,		·	(a) Reinstated . 30
		· · · · · · ·	81614.1	(b) Died r
				(c) Resigned . I
4.	Bank of Baroda .	. 17	tin <b>t</b> in	
5.	United Commercial Bank	. 20	••	
6,	Canara Bank	. 21	- 3	REAL STREET
7.	United Bank of India.	. 25	** **	employee has since been reinstated.
8.	Dena Bank 💿 💼 📩	i 15		other employees not suspended but dismissed.
9.	Syndicate Bank .	49	3	7 employees have since been reinstated.
10.	Union Bank of India .	27	<b>6</b>	5 employees have since been reinstated.
11.	Allahabad Bank .	. 6	••.	a ay an an an an a
12,	Indian Bank	. 22	-1 X	
13.	Bank of Maharashtra .	. 16		employees have since beer reinstated and I employee has resigned.
14,	Indian Overseas Bank		3 \$	<ul> <li>Includes I employee discharged</li> <li>I employee has since been re instated.</li> </ul>
15.	State Bank of India .	. 329	17	Includes those discharged/tea minated.
16,	State Bank of Bikaner Jaipur	& • 5 -		-1
17.	State Bank of Hyderabad		•• -	n in the state of
18.	State Bank of Indore .	. 19	••	I employee has since bee
		- •		reinstated.
19.	-	. 10	3	
20.	State Bank of Patiala .	- 3	••	
21.	State Bank of Saurashtra	7	••	I employee has since bee reinstated.
22.	State Bank of Travancore	. 3	••	